

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 117
(IB)-163(PB)/2020

IN THE MATTER OF:

M/s. Neha Roadways

.... Petitioner

Vs.

M/s. Key Projects Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 04.02.2020

Coram:

SH. B. S. V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

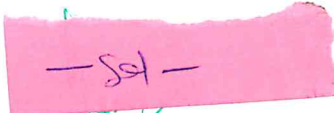
SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

ORDER

List on 27.02.2020.


(B. S. V. PRAKASH KUMAR)
ACTG PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)